## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

LLP.A.No.119/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company Under Section		Alps Tradecom.LLP		
		60,61,62 LLP		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 2.	SHAKEEL ME PRINCE VE	R MA	Spoliciants	12/12/2017

## ORDER

Ld. Counsel for the petitioner is present.

List it on 12/02/2018.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)